

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 152/GT/2015

Subject : Petition for determination of tariff for the period 2014-19 and trueing- up of tariff for the period 2011-14 in respect of 1050 MW unit of Maithon Power Limited.

Petitioner : Maithon Power Limited

Respondents : Tata Power Delhi Distribution Limited and 4 others

Date of hearing : 22.12.2016

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Amit Kapur, Advocate, MPL
Shri Akshat Jain, Advocate, MPL
Shri Pradip Roy, MPL
Shri Aveek Chaterjee, MPL
Shri Shubhayu Sanyal, MPL
Shri Avijeet Lala, Advocate, WBSEDCL
Ms. Molshree Bhatnagar, Advocate, WBSEDCL

Record of Proceedings

The learned counsel for the petitioner circulated copies of the presentation and made submission in the matter. He accordingly prayed that tariff of the generating station may be determined as prayed for in the petition. He also submitted that the petitioner has filed its rejoinder to the reply filed by the respondent.

2. The learned counsel for the respondent, WBSEDCL submitted that the petitioner has prayed for extension of cut-off date of the generating station till the year 2019, but has not supported the said claim with proper details and justification.

3. On a specific query by the Commission as to whether these aspects have been dealt with in the reply, the learned counsel for the respondent clarified that it may be granted some time to file its response to the submission made in the presentation of the petitioner. The Commission accepted the prayer and directed to the respondent to file its reply by 30.12.2016 with advance copy to the petitioner who shall file its rejoinder by 3.1.2017. Subject to the above, the order in the petition was reserved.

4. Pleadings shall be completed by the parties within the due date mentioned. In case no reply/ rejoinder is filed within the said date, the matter shall be disposed of based on available records.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

